

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER AND SANITATION
LOK SABHA
UNSTARREDQUESTION NO.985
TO BE ANSWERED ON 27.06.2019

Access to Drinking Water

985. SHRI RAHUL RAMESH SHEWALE:

SHRI BHARTRUHARI MAHTAB:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether some of the States in the country have access to potable drinking water below the national average;
- (b) if so, the details thereof, State/UTwise and the reasons therefor;
- (c) the details of the targets set and achievements made by the Government to cover habitations for potable drinking water during each of the last three years and the current year, State/UT-wise;
- (d) the funds earmarked, allocated and utilized for the purpose during the said period, State/UT-wise; and
- (e) the steps taken/being taken by the Government to provide potable drinking water to each and every household in the country?

ANSWER

MINISTER OF STATE FOR JAL SHAKTI
(SHRI RATTAN LAL KATARIA)

(a) to (e) Rural drinking water supply is a State subject. Under National Rural Drinking Water Programme (NRDWP), this Ministry provides technical & financial assistance to the states to improve the coverage of safe drinking water in rural areas. Coverage of safe drinking water is maintained in terms of Fully Covered (FC) Habitations (i.e. getting more than 40 liters per capita per day (lpcd), Partially Covered (PC) (i.e. getting less than 40 lpcd) and Quality Affected (QA) habitation (i.e. containing chemical contamination). As per information furnished by the States on Integrated Management Information System (IMIS), as on date 80.98% of the rural habitations constituting 76.18% of the rural population have access to drinking water as per said norms. State/ UT wise details are at **Annexure-I**. The reason for below average coverage in some states, includes slip back of habitations to partially covered status due to drying up of drinking water sources, lowering of ground water table, drinking water sources becoming contaminated due to natural and man-made causes, water supply systems outliving their life, systems working below rated capacities, poor operation and maintenance of systems, increase in population, emergence of new habitations, delay in procurement processes, taking up multi-village schemes, etc.

State-wise details of the targets set and achievements made by the Government to cover habitations for potable drinking water under NRDWP during each of the last three years and the current year are at **Annexure-II**. State/UT-wise funds earmarked, allocated and utilized for the purpose during the said period are at **Annexure-III**.

Annexure-I

Annexure referred to in part (a) of LSUS Q.No. 985 for answer on 27.06.2019					
Details of Fully covered habitations and population					
S.No.	State	Total No of Habitations		No of Fully Covered Habitations	
		Total	Total Population	Total	Total Population
	Total	17,25,808	9,182.58	13,97,480	6,994.94
1	ANDAMAN and NICOBAR	400	2.65	324	2.35
2	ANDHRA PRADESH	48,895	368.29	34,673	246.25
3	ARUNACHAL PRADESH	7,525	12.41	3,303	6.27
4	ASSAM	88,076	296.25	55,171	173.27
5	BIHAR	1,10,218	994.33	70,982	583.77
6	CHATTISGARH	74,753	197.99	72,775	190.45
7	GOA	347	7.31	345	7.30
8	GUJARAT	35,996	369.89	35,996	369.89
9	HARYANA	7,655	185.06	7,305	177.39
10	HIMACHAL PRADESH	54,469	67.74	42,583	53.82
11	JAMMU AND KASHMIR	15,778	101.26	9,481	64.22
12	JHARKHAND	1,20,591	273.33	1,19,724	269.66
13	KARNATAKA	59,774	395.15	34,342	294.56
14	KERALA	21,520	464.71	6,144	127.52
15	MADHYA PRADESH	1,28,231	527.20	1,28,076	526.57
16	MAHARASHTRA	99,641	633.18	84,709	482.26
17	MANIPUR	2,976	23.62	2,050	17.00
18	MEGHALAYA	10,470	26.03	4,124	10.77
19	MIZORAM	720	5.19	490	3.64
20	NAGALAND	1,450	16.74	742	9.40
21	ODISHA	1,57,013	357.87	1,54,461	349.93
22	PUDUCHERRY	266	4.38	153	3.06
23	PUNJAB	15,190	177.16	10,406	125.56
24	RAJASTHAN	1,21,526	507.19	61,641	271.02
25	SIKKIM	2,337	4.94	861	1.72
26	TAMIL NADU	1,00,014	395.56	96,796	384.56
27	TELANGANA	24,597	225.36	15,405	136.03
28	TRIPURA	8,723	44.92	4,992	27.08
29	UTTAR PRADESH	2,60,018	1,673.52	2,56,865	1,651.86
30	UTTARAKHAND	39,311	71.93	23,156	43.51
31	WEST BENGAL	1,07,328	751.42	59,405	384.25
	Total	17,25,808	9,182.58	13,97,480	6,994.94
	Percentage			80.98	76.18

Source: IMIS, DDWS, Ministry of Jal Shakti.

Annexure-II

Annexure referred to in para (c) of Lok Sabha unstarred Q.No. 985 for answer on 27.06.2019									
Details of target and achievement under NRDWP during last three and current year									
Sr. No.	State	2016-17		2017-18		2018-19		2019-20 (As on 24.06.2019)	
		Target	Achievement	Target	Achievement	Target	Achievement	Target	Achievement (yet to be reported by states)
1	Andaman & Nicobar	5	0	7	0	8	0	0	-
2	Andhra Pradesh	1005	1373	1124	1071	2522	3166	597	-
3	Arunachal Pradesh	188	126	248	114	1162	165	236	-
4	Assam	1752	382	1945	245	6160	1267	2995	-
5	Bihar	7777	1289	9263	266	5466	1082	1024	-
6	Chhattisgarh	4169	997	4908	971	1357	878	117	-
7	Goa	2	0	3	0	2	0	0	-
8	Gujarat	32	1605	27	1781	0	145	0	-
9	Haryana	263	290	348	278	186	405	32	-
10	Himachal Pradesh	1300	938	1765	873	1227	651	367	-
11	Jammu & Kashmir	380	260	513	322	3631	338	512	-
12	Jharkhand	1430	3074	1286	4007	540	1071	106	-
13	Karnataka	12000	17434	15048	12448	4054	19429	1561	-
14	Kerala	463	291	563	192	1188	203	222	-
15	Madhya Pradesh	338	7420	280	9849	75	8209	3	-
16	Maharashtra	1955	1270	2557	638	5602	635	1291	-
17	Manipur	50	103	68	77	542	82	23	-
18	Meghalaya	110	82	143	71	620	216	19	-
19	Mizoram	35	35	48	20	245	43	19	-
20	Nagaland	54	167	63	106	410	54	6	-
21	Odisha	9300	8196	12101	4007	557	11923	24	-
22	Puducherry	5	0	7	0	17	0	0	-
23	Punjab	779	647	776	1046	1528	366	553	-
24	Rajasthan	2039	2908	1982	3922	8875	5199	2915	-
25	Sikkim	40	14	54	31	156	199	119	-
26	Tamil Nadu	3269	2910	4209	2291	2198	1580	658	-
27	Telangana	915	1121	1124	1475	1717	1272	1273	-
28	Tripura	565	571	424	142	743	191	410	-
29	Uttar Pradesh	1354	1838	1642	403	2489	2085	504	-
30	Uttarakhand	495	484	668	565	1175	936	709	-
31	West Bengal	4766	5217	5576	6200	6821	6014	3376	-
Total		56835	61042	68770	53411	61273	67804	19671	-

Source: IMIS, DDWS, Ministry of Jal Shakti.

Annexure-III

Annexure referred to in part (d) of LS USQ No. 985 for answer on 27.06.2019

State-wise Allocation, Release and Expenditure under NRDWP

(Rs. in crores)

S.No.	State	2016-17			2017-18			2018-19			2019-20 (As on 24.06.2019)		
		Allocation	Release	Exp.	Alloc.	Rel.	Exp.	Alloc.	Rel.	Exp.	Alloc.	Rel.	Exp. *
1	Andaman & Nicobar	0.45	0.22	0	0.43	0	0	0.62	0.31	0	0.79	0.00	0.00
2	Andhra Pradesh	181.02	204	157.38	159.51	233.09	267.03	197.56	185.85	186.28	239.03	0.00	0.00
3	Arunachal Pradesh	100.89	92.84	95.71	77.51	63.08	62.93	96.95	90.89	97.21	113.58	0.00	0.00
4	Assam	401.43	348.06	203.09	524.1	474.8	387.2	567.89	300.76	311.22	445.51	0.00	0.00
5	Bihar	311.7	373.81	470.96	394.53	355.6	216.1	476.63	234.84	148.48	413.33	0.00	0.00
6	Chattisgarh	70.65	84.28	65.66	64.33	49.84	49.89	95.47	48.19	43.41	118.65	0.00	0.00
7	Goa	2.44	1.19	3.35	2.32	0	1.83	3.34	1.67	3.07	4.25	0.00	0.00
8	Gujarat	281.14	278.5	265.16	231.62	290.86	315.14	237.09	222.27	223.42	301.47	0.00	0.00
9	Haryana	114.53	111.53	114.2	118.95	88.82	87.34	81.88	76.76	94.48	103.83	0.00	0.00
10	Himachal Pradesh	69.65	83.31	64.73	66.02	101.85	129.42	91.12	85.43	85.43	115.86	0.00	0.00
11	Jammu And Kashmir	232.88	225.14	219.94	222.26	325.33	344.86	309.07	249.34	251.88	392.93	0.00	0.00
12	Jharkhand	115.86	131.74	157.89	172.68	209.09	171.47	207.97	85.12	136.73	158.11	0.00	0.00
13	Karnataka	360.07	343.72	339.83	290.86	365.81	272.77	331.04	276.06	433.95	392.64	0.00	0.00
14	Kerala	62.54	75.22	74.21	56.88	95.16	95.53	90.37	84.86	84.62	113.27	0.00	0.00
15	Madhya Pradesh	213.87	232.26	212.48	195.67	135.51	163.35	274.09	243.62	250.43	346.85	0.00	0.00
16	Maharashtra	413.57	404.45	412.32	338.13	282.47	187.84	474.16	239.06	258.4	598.53	0.00	0.00
17	Manipur	41.83	39.38	18.87	32.2	66.25	68.3	40.25	37.73	65.11	47.15	0.00	0.00
18	Meghalaya	42.02	40.42	50	41.86	85.91	87.43	52.43	49.15	48.71	61.37	0.00	0.00
19	Mizoram	25.33	24.49	24.82	22.4	46.1	25.93	28	26.25	46.46	32.80	0.00	0.00
20	Nagaland	37.93	36.84	36.2	27.66	17.88	18.77	34.72	17.36	17.36	40.43	0.00	0.00
21	Odisha	114.99	134.96	100.14	102.69	83.59	93.48	154.99	128.82	172.45	196.34	0.00	0.00
22	Puducherry	0.86	0.29	0	0.82	0	0	1.29	0	0	1.63	0.00	0.00
23	Punjab	46.02	51.89	53.56	115.25	173.29	103.64	125.97	119.41	112.78	142.97	0.00	0.00
24	Rajasthan	1114.55	1072.92	681.21	891.95	714.24	728.81	692.13	655.41	878.48	736.68	0.00	0.00
25	Sikkim	14.77	19.42	15.21	9.3	17.51	11.6	11.62	10.89	21.06	13.61	0.00	0.00
26	Tamil Nadu	155.29	174.68	175.08	121.61	185.1	191.4	180.99	167.31	168.92	222.01	0.00	0.00
27	Telangana	117.03	133.09	111.89	775.01	843.56	592.47	131.4	123.18	420.9	168.25	0.00	0.00
28	Tripura	39.48	43.73	38.73	32.26	83.93	42.77	55.18	51.73	53.88	65.60	0.00	0.00
29	Uttar Pradesh	602.41	621.95	639.54	539.09	472.52	616.77	713.95	670.72	755.08	638.25	150.00	0.00
30	Uttarakhand	90.88	71.86	99.69	68.42	110.28	138.2	99.17	92.97	91.85	125.75	0.00	0.00
31	West Bengal	437.17	418.97	423.68	810.48	996.68	599.45	917.82	890.28	547.47	534.35	0.00	0.00
	Total	5813.25	5875.16	5325.5	6506.8	6968.2	6071.7	6,775.16	5,466.24	6,009.52	6,885.85	150.00	0.00

* yet to be reported by States

Source: IMIS, DDWS, Ministry of Jal Shakti.